

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1686
ANSWERED ON- 21/12/2022

DIFFICULTY IN OBTAINING POLLUTION UNDER CONTROL CERTIFICATE

1686. DR. C.M. RAMESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether car owners registered in States other than Delhi are facing difficulty in obtaining Pollution Under Control (PUC) Certificate from Delhi Government and they are being turned away from petrol pumps in Delhi since their vehicles are not registered in PUC database, details thereof;
- (b) whether database of Delhi Government is not up-dated, details thereof; and
- (c) whether Ministry may like to issue an advisory to Delhi Government in this regard so that car owners are not compelled to go to nearby States to obtain PUC Certificates, details thereof and if not, reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) As per information received from Transport Department of Delhi, PUC certificates from Delhi are being issued through the VAHAN software. The initial problem, regarding vehicle particulars of some of the vehicles not being reflected in the PUC database, has been resolved by allowing the authorised PUCC Centre operators to enter the vehicle particulars manually.

(c) The Government has notified GSR 527 (E) dated 06.06.2018 for linking Pollution Under Control (PUC) data with the VAHAN database. The guidelines to facilitate electronic uploading of emission test data to VAHAN database have also been issued to all the States/UTs Administrations vide letter No. RT-11021/47/2014-MVL dated 01.10.2018
